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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No70/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Navneet Rohatgi. -Vs- Alpha Overseas International Pvt. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr, Uttam Sharma, Adv } For the respondents  
1 to 6

*Uttam Sharma*  
27<sup>th</sup> July 2017

**ORDER**

No one is present from the petitioner's side. Ld. Counsel for the respondent nos.1 to 6 is present.

Today the case is fixed for filing written submissions.

List the matter on 07/08/2017 for filing written submissions on behalf of the petitioner.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)

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